

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1706
TO BE ANSWERED ON 6TH AUGUST, 2024**

QUALITY OF BABY FOOD PRODUCTS IN THE COUNTRY

1706. SHRI A. A. RAHIM.

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) conduct regular testing on baby food products in the markets;
- (b) if so, when the last test was conducted and as per the test, which products were found not suitable for use; and
- (c) the details of steps taken by Government to regulate the supply of such products?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): Food Safety and Standards Authority of India (FSSAI) through its regional offices and Food and Drug Administration of States/UT conduct regular surveillance, monitoring, inspection and sampling of food products including infant food products.

Samples of food items are drawn by State Food Safety Officers and sent to the laboratories recognised by FSSAI for analysis. In cases where samples are found to be non-conforming to the provisions of the Act and the Rules and Regulations made, recourse is taken as per the penal provisions under the FSS Act.

The details of last enforcement drive on infant food products conducted from 22.04.2024 to 31.05.2024 are as under:-

Total no. of samples lifted	No. of Primary Test Reports received	No. of samples found unsafe
111	99	05

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